



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,20th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1185/2016 FIXED	THE DEPUTY COMMISSIONER, NAVODAYA VIDYALAYA SAMITY and ANR Versus MISS SHABNAM SULTANA AND 2 ORS	MR. K N CHOUDHURY MR. M MAHANTA MRS. R S CHOUDHURY	MR. P MAHANTA (AMICUS CURIAE) MR. S C KEYAL MR. S C KEYAL
2	WA/26/2020	SARBESWARI KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. M DEKA MRS M BARMAN MR N ISLAM	GA, ASSAM SC, IWT
3	WA/118/2021 CAVT. NO.03052/021,	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	GA, ASSAM MR S KHOUND FOR CAVEATOR
	WITH I.A.(Civil)/886/2021 in WA/118/2021	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	GA, ASSAM MR S KHOUND FOR CAVEATOR
ORDERS				
4	PIL(Suo Moto)/1/2021	XXX Versus IN RE - STATE OF NAGALAND AND 2 ORS	MR. U K NAIR, SR. ADV, SC GHC	
5	PIL/11/2021	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) SC, AGRI. DEPARTMENT
6	PIL/33/2021 FIXED	ASIF IQBAL Versus THE STATE OF ASSAM AND 3 ORS. F	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, HEALTH
	WITH PIL(Suo Moto)/4/2021	XXX Versus IN RE- THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS		GA, ASSAM SC, HEALTH AND F W
8	PIL/34/2021 FIXED	SOURAV PAUL Versus UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	GA, ASSAM ASSTT.S.G.I.

9 I.A.(Civil)/1120/2021
in WP(C)/575/2020

HINDUSTAN PAPER CORPORATION LTD.
OFFICERS AND SUPERVISORS
ASSOCIATION AND 2 ORS.

MR. U K NAIR
MR R SINGHA

GA, ASSAM
ASSTT.S.G.I.
SC, INCOME TAX

Versus

THE UNION OF INDIA AND 7 ORS.

WITH
WP(C)/575/2020

HINDUSTAN PAPER CORPORATION LTD.
OFFICERS AND SUPERVISORS
ASSOCIATION AND 2 ORS.

MR. K N CHOUDHURY
MR. U K NAIR
MR R SINGHA

Versus

THE UNION OF INDIA AND 7 ORS.

MR S SARMA (R-6)
MR. P K ROY (R-4,5)
MR P CHOUDHURY
MR H K HAZARIKA (R-8)
ASSTT.S.G.I.
MR. V. SIBAL
MR. A GAYAN, LEARNED
CGC (R-1)
SC. EPFO
SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 20/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/162/2019 WITH LCR	RITA GHOSE Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS A BORAH MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/198/2019 WITH LCR	SHUNATI DAS Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/268/2019	KULSUM @ KULSUMA @ KULSUM Versus THE UNION OF INDIA AND 7 ORS	MRS S N KHANDAKAR MR. M A LASKAR MR. S AHMED MR K TALUKDAR	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/1363/2019 WITH LCR	HABEL UDDIN @ HABIL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/2246/2019 WITH LCR	TAYAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/2851/2021	ON THE DEATH OF LATE SUBHASH BARDHAN HIS LEGAL HEIR AJAY BARDHAN Versus THE UNION OF INDIA AND 5 ORS	MR. S NATH MR J D ROY MR. J BHATTACHARJEE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

7	WP(C)/3328/2021 B/O	NURJAHAN BEGUM @ NOORJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR S RAHMAN MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, ECI
<u>EX PARTE ORDER</u>				
8	WP(C)/206/2018 WITH LCR	SMTI SEFALI RANI DAS Versus THE UNION OF INDIA	MR. B P SINHA MS. R SARKAR	ASSTT.S.G.I.
9	WP(C)/759/2018 WITH LCR	MUKTI RANI PAUL @ MUKTA PAUL Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, F.T
10	WP(C)/905/2018 WITH LCR	MALEK OSTAM @ MALEK OSTAM ALI @ KITAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S DEKA MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/1585/2021 WITH LCR	JUMURI KHATUN @ JHUMURI BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

DETENTION

12	I.A.(Civil)/1101/2020 in WP(C)/2071/2020	JOYDEV DAS @ JOYDEB DAS Versus UNION OF INDIA AND 6 ORS	MS. S E AHMED MR. P J MEDHI MR. D R GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2071/2020	JOYDEV DAS @ JOYDEB DAS Versus UNION OF INDIA AND 6 ORS.	MS. S E AHMED MR. P J MEDHI MR. D R GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/3376/2020 WITH LCR	SHAMSER MANSURI Versus THE UNION OF INDIA AND 7 ORS.	MR. S K ROY MD K RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/5498/2020 WITH LCR	MONI BEGUM @ FATIMA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	I.A.(Civil)/762/2021 in WP(C)/5693/2020	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC SC, ECI SC, F.T
	WITH WP(C)/5693/2020 WITH LCR	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR A ALI MS. M KHATUN MS D DUTTA MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/2728/2021	SADEK ALI Versus THE UNION OF INDIA AND 5 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR. I KALITA MR. K P PATHAK MR. D GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1028/2021 in WP(C)/2728/2021	SADEK ALI Versus THE UNION OF INDIA AND 5 ORS.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR. I KALITA MR. K P PATHAK MR. D GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

ADMISSION

17	WP(C)/3980/2017 WITH LCR	ADARI MAJUMDAR @ ADARI BALA MAZUMDAR @ ADORI MAZUMDAR Versus THE UNION OF INDIA and 4 ORS.	MS.J CHAKRABORTY MR A A DEWAN	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/4663/2017	MD. AZIR UDDIN Versus THE UNION OF INDIA and 6 ORS.	MS.L WAZEEDA MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/7961/2019 WITH LCR	KUDRAT ALI @ KURJAT ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

ORDERS

20	I.A.(Civil)/1044/2021 WITH LCR in WP(C)/5736/2019	JULMOT ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/5736/2019	JULMOT ALI Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 20/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CrI.A./207/2020 WITH CRL.A.(J) 41/19 (D/O)	SRI DHAN BAHADUR DORJEE Versus THE STATE OF ASSAM AND ANR	MS. R DUTTA MS. K DAS	PP, ASSAM
ORDERS				
2	CrI.L.P./61/2018 WITH OFFICE NOTE in CrI.A./3049/2018	DIRECTOR C.B.I. Versus SH BHAGYA KALITA AND ANR	MR. S C KEYAL SC, C B I	MR. A K BHATTACHARYYA MR. S I RASUL (R2) MR D K BHATTACHARYYA MR D K MISHRA (R2) MS R B DEB MR. K GOSWAMI (R2) MS. A NEOG (R2) MS D RAJKHOWA (R2) MR. A SANDILYA (R2) MR. B SINGH (R-1)
	WITH CrI.A./3049/2018 (Filing Number)	DIRECTOR C.B.I. Versus SH BHAGYA KALITA (A-1) AND ANR		
3	I.A.(CrI.)/443/2018 WITH OFFICE NOTE, LCR 5 FILES, PB 2 NOS. in CrI.A./180/2018	SONU NAYAK Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
	WITH CrI.A./180/2018	SONU NAYAK Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA	PP, ASSAM
4	I.A.(CrI.)/880/2019 WITH OFFICE NOTE in CrI.A./9356/2019	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM AND ANR	MD. A H LASKAR	MS. S JAHAN, ADDL. PP, ASSAM. PP, ASSAM
	WITH CrI.A./9356/2019 (Filing Number)	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM		
	WITH I.A.(CrI.)/9358/2019 (Filing Number)	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM		

5	Mat.App./6/2020	SRI ARUN KUMAR MALAKAR Versus SMTI. PRATIMA MALAKAR	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	
6	Mat.App./13/2020 WITH LCR	JITEN HAZARIKA Versus DEEPALI HAZARIKA BARHOI	MR. B BARUAH MR P SHAKWA	MR. R DEV MS. S BARAT
7	Crl.L.P./14/2020 WITH OFFICE NOTE in Crl.A./476/2020	SRI MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	PP, ASSAM
	WITH Crl.A./476/2020 (Filing Number)	MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.		
	WITH I.A.(Crl.)/175/2020	MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	PP, ASSAM
8	Crl.A./72/2020 WITH OFFICE NOTE, LCR 5 FILES	SANKAR BAKTI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM
9	Crl.A./165/2020 WITH OFFICE NOTE, LCR 6 FILES, PB 2 NOS.	SHRI KANBURAH RONGPHAR Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. S MUNIR MR A SARMA MS S SAIKIA	PP, ASSAM
10	Crl.A./177/2020 WITH OFFICE NOTE	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus MANAS KONWAR @ MANASH PRATIM KONWAR @ BHIM	MR. S C KEYAL SC, NIA	MR R SENSUA
11	Crl.A./173/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR (H)	MR. S C KEYAL	
12	Crl.A./175/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus BITTU SONOWAL @ BITTU SONWAL @ BITU SONOWAL	MR. S C KEYAL	MR. S BORTHAKUR MS. P BORAH
HEARING				
13	Crl.A./126/2016 WITH LCR 8 FILES, PB 2 NOS, FIXED	PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MRM RAHMAN MRS BORGHAIN MR.N J GOGOI MR.M BORGHAIN	PP, ASSAM
14	Crl.A./205/2019 WITH LCR 5 FILES, PB 3 NOS, FIXED	ABDUL KADIR AND 4 ORS. Versus STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MS THUYEKHRULU	MR. B DAS (R2) PP, ASSAM
	WITH I.A.(Crl.)/455/2020 in Crl.A./205/2019	ALALUDDIN AND ANR. Versus STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY	MR. K M HALOI(R-2) PP, ASSAM



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1602/2021 B/O	MINARUL HUSSAIN @ MINARUL HOSSEN Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODhani	PP, ASSAM
MOTION				
2	Crl.Rev.P./77/2021 B/O	EZAJUL AHMED Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR R ISLAM	PP, ASSAM
3	Crl.Rev.P./155/2021 B/O	JABIN ARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MISS M GOGOI MS F AHMED	PP, ASSAM
4	Crl.Pet./315/2021 B/O	JUGANTA DAS Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS M DAS	PP, ASSAM
5	Crl.Pet./370/2021 B/O	JANENDRA KUMAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	PP, ASSAM
6	AB/1961/2021 B/O	PRABIN CHANDRA DAS @ PRABIN DAS AND ANR Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
7	AB/1963/2021 B/O	HANIFUL HUSSAIN Versus THE STATE OF ASSAM	MR. A K SARMA MR D KALITA	PP, ASSAM
8	AB/1966/2021 B/O	FARHAN LASKAR Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
9	AB/1970/2021 B/O	SHAH ALAM AND 7 ORS. Versus STATE OF ASSAM	MR. R ALI MS. M KHATUN MR. H A AHMED	PP, ASSAM
10	AB/1971/2021 B/O	ABDUL RAHIM Versus THE STATE OF ASSAM	MR. A SARMA MR. A D CHOUDHURY MR H KALITA	PP, ASSAM
11	AB/1972/2021 B/O	MD. AINUL HOQUE Versus THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM

12	AB/1975/2021 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. B DEORI MR. B HALDAR	PP, ASSAM
13	AB/1980/2021 B/O	HITESH KALITA Versus THE STATE OF ASSAM	MR. D DOLEY MR. D DOLEY	PP, ASSAM
14	AB/1981/2021 B/O	AKBAR HUSSAIN MAZUMDER AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
15	AB/1982/2021 B/O	MRINAL MEDHI AND ANR Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
16	AB/1984/2021 B/O	SYED BINYAMIN AHMED Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
17	AB/1991/2021 B/O	SRI HARUN RASHIT @ HARUN ALI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
18	AB/1994/2021 B/O	DINESH PATGIRI Versus THE STATE OF ASSAM	MR J PAYENG	PP, ASSAM

BAIL HEARING (BA)

19	Bail Appln./975/2021 FIXED	SAHJAHAN ALI Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
20	Bail Appln./978/2021 FIXED	YUNUJ ALI Versus THE STATE OF ASSAM	MR R DHAR	PP, ASSAM
21	Bail Appln./1282/2021 FIXED	RAFIUL HUSSAIN Versus THE STATE OF ASSAM	MRS J BEGUM MR D MAHANTA MR. A R KHAN	PP, ASSAM
22	Bail Appln./1458/2021 FIXED	MOUSAM SAIKIA Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	PP, ASSAM
23	Bail Appln./1493/2021 FIXED	ANISUR ISLAM MAHMUD Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
24	Bail Appln./1536/2021 FIXED	MUKTAR ALI Versus THE STATE OF ASSAM	MR. T DEURI MR. A ROB	PP, ASSAM

BAIL HEARING

25	AB/1236/2021 FIXED	BAIKUNTHA NATH THAKURIA Versus THE STATE OF ASSAM	MR. A R MEDHI MS J KUMARI	PP, ASSAM
26	AB/1407/2021 FIXED	HRIDAYANANDA DAS Versus THE STATE OF ASSAM	MR S MUKTAR S BEGUM	PP, ASSAM
27	AB/1440/2021 FIXED	RAHUL ROY Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
28	AB/1458/2021 FIXED	BIPLAB CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	MR. G PHUKAN MS. A CHAKRABARTY L KALITA PP, ASSAM
29	AB/1476/2021 FIXED	ANITA CHOUHAN Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
30	AB/1680/2021 FIXED	RATUL TALUKDAR Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
31	AB/1689/2021 FIXED	ANARUL ISLAM Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM

32	AB/1697/2021 FIXED	RAJU CHANDRA DEY AND ANR Versus THE STATE OF ASSAM	MS. S KANUNGOE	PP, ASSAM
33	AB/1752/2021 FIXED	RUNUMA BEGUM Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
34	AB/1849/2021 FIXED	FARUK KHAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

ORDERS

35	CrI.Pet./478/2020 B/O	SHYAMAL MITRA Versus THE STATE OF ASSAM AND ANR.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	MR. P K ROYCHOUDHURY(R-2) MD. A KHAN(R-2) PP, ASSAM
36	CrI.Rev.P./55/2021 FIXED	SWADESHI WOOLLEN MILLS Versus NARCOTICS CONTROL BUREAU	MR. A M BORA MS. B S GOYAL MR A NATH DR ANKIT TODI MR J BORAH MR. A J HAZARIKA	SC, NCB
37	CrI.Rev.P./120/2021 WITH LCR 1 FILE(SCANNED), FIXED WITH I.A.(CrI.)/221/2021 in CrI.Rev.P./120/2021	KUMAR KUZUR @ KUMAR KUJUR Versus THE STATE OF ASSAM AND 3 ORS	MR. R BARUAH	PP, ASSAM
38	I.A.(CrI.)/285/2021 FIXED in CrI.Pet./346/2021 WITH CrI.Pet./346/2021	KUMAR KUZUR @ KUMAR KUJUR Versus THE STATE OF ASSAM AND 3 ORS KUSUM LTD. Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA	PP, ASSAM
		KUSUM LTD Versus THE STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA	PP, ASSAM
39	CrI.Pet./308/2021 FIXED	JAGADISH PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K DAS	PP, ASSAM
40	CrI.Pet./326/2021 WITH LCR 2 FILES(SCANNED COPY), B/O	RAJIB GHOSH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,20th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2448/2021 B/O	DR. ARCHITA BHATTACHARYYA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR S BORTHAKUR MR. M DUTTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
2	WP(C)/3220/2021	ALPANA POWGAM Versus THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU
3	WP(C)/3317/2021	GAJEN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM
4	WP(C)/3321/2021	CHAITALI SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU
5	WP(C)/3322/2021	PARVIN ANOWARA Versus THE STATE OF ASSAM AND 5 ORS	MR. M A ISLAM	SC, ELEM. EDU
6	WP(C)/3324/2021 B/O	NISHAMONI KALITA Versus THE STATE OF ASSAM AND 4 ORS E	MR A D CHOUDHURY MR. T CHAKRABORTY	SC, SEC. EDU.
7	WP(C)/3330/2021 B/O	SUKHARANJAN SILL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, SEC. EDU.
ADMISSION				
8	WP(C)/2558/2017 B/O	KHUDEJA KHATUN CHOUDHURY Versus THE STATE OF ASSAM and 6 ORS.	MS.L WAZEEDA MRA PAUL MR.K MIRA	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
9	WP(C)/2579/2017	MADHAB KALITA Versus THE STATE OF ASSAM and 5 ORS.	MR.P SARMAH MR.B CHAKRABORTY MS.P UPAMANYU	MR.M K CHOUDHURY(Sr.Adv.)(R-5) MS.A CHOUDHURY R-5 MR.N BARUAH(R-4) SC, SECONDARY EDUCATION MR.T N SRINIVASAN(R-5) MR.D BARKAKATI(R-4)

10	WP(C)/3038/2017 B/O	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. R BARPUJARI (SC, FINANCE) SC, BTC
	WITH			
11	WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. SC, BTC SC, FINANCE
12	WP(C)/2553/2020	AKHTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM MR. P N SHARMA, SC, ELEMENTARY EDU. DEPTT. MR. L R MAZUMDER MR. A Z AHMED
13	WP(C)/3537/2020	SHIPRA PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR	GA, ASSAM SC, AG, ASSAM. MR. R M DAS, SC, N C HILLS MR. R M DAS, SC, N C HILLS MR. R M DAS, SC, N C HILLS MR. R M DAS, SC, N C HILLS MR. R BORPUJARI, SC, FINANCE SC, FINANCE SC, N C HILLS SC, PWD
14	WP(C)/3571/2020	FIROJ ALAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, SEC. EDU. GA, ASSAM
15	WP(C)/3859/2020	BHABANI DAS Versus THE STATE OF ASSAM AND	MR H TALUKDAR MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
16	WP(C)/4388/2020	HAZRAT ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE	GA, ASSAM
		<u>ORDERS</u>		
17	Cont.Cas(C)/158/2017	BHABEN BORAH Versus PREETAM SAIKIA and 5 ORS.	MR.M DAS MS.B TALUKDAR MR.G G GOGOI	MR.B CHOUDHURY(R-1) MR. S P BHATTACHARJEE MR.N SARMA(R-3) MR.A DEKA(R-2)
18	Review.Pet./125/2019 WP(C)/3999/2014 WP(C)/5559/2014 (Both Disposed)	NAREN THAKURIA AND 110 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR N DUTTA MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
	WITH			
19	Review.Pet./131/2019	DEBEN KALITA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR H DAS	SC, ELEM. EDU SC, FINANCE
20	Cont.Cas(C)/690/2019	KAPIL UDDIN BARBHUIYA Versus P. K. CHAKI AND 3 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. D SAIKIA MR. M H RAJBARBHUIYAN MR. B DEORI, GA, ASSAM MS. A DAS MS. S RASUL
21	Cont.Cas(C)/365/2020	ANIL KUMAR DAS Versus PREETOM SAIKIA AND 2 ORS	MR. S K DAS MR D BARMAN	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIAR MS. N PHUKAN MR. A PHUKAN

HEARING

22	WP(C)/378/2017 B/O	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA MR.T CHAKRABORTY	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION MR. U BARMAN MR J ISLAM SC, BTC
	WITH I.A.(Civil)/3529/2019 in WP(C)/378/2017	SATISH BRAHMA Versus BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, SEC. EDU. MR A D CHOUDHURY SC, BTC
23	WP(C)/3723/2018	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 20/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - III

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4802/2019 B/O	PRAMILA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. C DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT.
2	WP(C)/8702/2019 B/O	PRONITA DEKA @ PRANITA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
MOTION				
3	W.P.(CrI.)/7/2021	FARIDA KHATUN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	GA, ASSAM
4	WP(C)/3320/2021	DILARA BEGOM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM	GA, ASSAM SC, IWT
5	WP(C)/3327/2021 B/O	PRATIVA LAHKAR Versus THE SECRETARY TO THE MIN OF PETROLEUM AND 4 ORS	MR. U C RABHA MR. S KHOUND	
6	WP(C)/3331/2021	SUSHANTA KR. SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	GA, ASSAM SC, P H E
ADMISSION				
7	WP(C)/6464/2017 PART-HEARD, FIXED	PRANAB BARUAH Versus N F RAILWAY AND 5 ORS	MR.S K MEDHI MR.A DAS MR. N DEKA MR. A DAS MR.S DUTTA MR. M GOGOI MR.S G BHATTACHARJEE	MR. B SHARMA, RLY.ADV. SC, NF RLY
8	WP(C)/3143/2018 PART-HEARD, FIXED	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 6 ORS.	MR. M CHANDA MR. S DUTTA MR. A BHATTACHARYA MR S CHOUDHURY	MR. S C KEYAL (ASSTT.S.G.I.) MR. D C BORAH ASSTT.S.G.I.

9	WP(C)/1938/2014	SMTI APARNA MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR	MR.A B CHOUDHURY(R-5) MR.B K SHARMA MR.M A CHOUDHURYR-5 MISS.P M AHMED(R-5) SC, SOCIAL WELFARE
10	WP(C)/5204/2014	BIJOY BASUMATARY and ANR. Versus THE STATE OF ASSAM AND 10 ORS	MR.P S LAHKAR MS.A TALUKDAR MR.N PATHAK MR.A PATHAK MR.D K SHARMA	MS N NATH (R6, R8-R11) MR. S BORTHAKUR (R6-R11) GA, ASSAM MR. M DUTTA (R6, R8-R11) MR S KHOUND MR. J SAIKIA (R6-R11) MR. S KAKATI (R6-R11) SC, BTC
11	WP(C)/5760/2014	MD ROUCHAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MS.H DAS	MR. P HAZARIKA MR.B GOGOI MR. H S BORAH MR D SAIKIA SC, HEALTH
12	WP(C)/6575/2018	SRI BINAY KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. S DUTTA MR B K SINGH, PETITIONER IN PERSON MR. A SARMA MR H K DAS MR. K KALITA MR. S CHOWDHURY MS. I DAS	MR. K N CHOUDHURY (R2-R5) MR. R DUBEY (R2-R5) MS. A B KAYASTHA (R2-R5) ASSTT.S.G.I.
13	WP(C)/6765/2019	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
14	WP(C)/558/2020 FIXED	RATAN KUMAR GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. H DAS MR. B C DEKA	SC, ASSAM SEEDS CORPORATION LTD. (R-3) SC, INDUSTRIES AND COMMERCE SC, AGRI. DEPARTMENT
15	WP(C)/3931/2020	TAHAJUDDIN SK. Versus THE STATE OF ASSAM AND 3 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM
16	WP(C)/19/2021 FIXED	ANIMESH TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR D J DEKA	GA, ASSAM SC, PWD
17	WP(C)/1514/2021 B/O	ABU BOKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND 7 ORS	K U AHMED MS N HASAN	GA, ASSAM MR. A SATTAR SC, AG S CHOUDHURY SC, FOREST SC, FINANCE

ORDERS

18	WP(C)/2708/2010	IMDAD HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR.M R KHANDAKAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	GA, ASSAM MR. S ISLAM MR. M AHMED (R6, R8, R9 & R12) MR A HAWARI MR. M HASHAN (R6, R8, R9 & R12)
19	I.A.(Civil)/2041/2020 in WP(C)/4401/2020 WITH WP(C)/4401/2020	MAHESH CHAND SHARMA Versus THE UNION OF INDIA AND 7 ORS. MAHESH CHAND SHARMA Versus THE UNION OF INDIA AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM ASSTT.S.G.I. SC, FINANCE GA, ASSAM GA, ASSAM MR. S K MEDHI MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I. SC, UPSC

20	WP(C)/2675/2020 B/O	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM
WITH				
21	WP(C)/3533/2020	LEKHA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH	GA, ASSAM
22	I.A.(Civil)/1093/2021 in WP(C)/3945/2020	FORCE NO. 041703192 CT/GD HITESH DEKA Versus THE UNION OF INDIA AND 2 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR H GUPTA ASSTT.S.G.I.
WITH				
	WP(C)/3945/2020	FORCE NO. 041703192 CT/GD HITESH DEKA Versus THE UNION OF INDIA AND 2 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR H GUPTA ASSTT.S.G.I.
HEARING				
23	WP(C)/3204/2021 FIXED	KARGE KAMKI Versus UNION OF INDIA AND 6 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MS D CHHETRI	SC, NHAI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/927/2019 B/O	DURNA GOWALA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K GOGOI MR J P KACHARI	MR C BARUAH (SC, NHAI) GA, ASSAM SC, REVENUE
2	WP(C)/2636/2021 B/O	GUNAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. R DE	MR. D DAS SR. ADV (R4) MR S KHOUND (R4) SC, PWD
MOTION				
3	WP(C)/2806/2021 FIXED	PARIMAL RAI Versus ASSAM FISHERIES DEVELOPMENT CORPORATION AND 2 ORS	MR P BHARDWAJ	SC, AFDC
4	WP(C)/3270/2021 FIXED	PALASHI NATH MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
5	WITH WP(C)/746/2021	DHANANJAY SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS S S ZIA	MR. P N GOSWAMI SC, FOREST
6	WITH WP(C)/1434/2021	NAYAN JYOTI SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DEORI MS. SOMILA	SC, FOREST
7	WITH WP(C)/1496/2021	M/S GOB ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, FOREST
8	WITH WP(C)/2175/2021	M/S GOB ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, FOREST
9	WITH WP(C)/2265/2021	BIJON KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
10	WITH WP(C)/2266/2021	DIPTI RANI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST

11	WITH WP(C)/2267/2021	PALASHI NATH MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
12	WITH WP(C)/2322/2021	ZAWED IQBAL BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
13	WP(C)/3276/2021 FIXED	M/S PSK ENTERPRISES Versus THE UNION OF INDIA AND 7 ORS	MR. B J TALUKDAR MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, NHAI ASSTT.S.G.I. GA, AP
14	WP(C)/3316/2021 B/O	NAREN DAS AND 117 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA	GA, ASSAM SC, REVENUE
15	WP(C)/3318/2021 B/O	JOYDEEP DAS AND 2 ORS Versus THE OIL INDIA LIMITED AND 4 ORS	MR. M SMITH MR. A K BARUAH MR S A HUSSAIN	ASSTT.S.G.I. GA, AP SC, OIL
16	WP(C)/3323/2021 B/O	M/S MAA CC BLOCK INDUSTRY AND ANR. Versus AXIS BANK LIMITED AND ANR.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI	
17	WP(C)/3326/2021 B/O	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, PWD SC, FOREST
18	WP(C)/3329/2021 B/O	PELE KHEZHIE Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MRS T DEVI	GA, ASSAM SC, K A A C
19	WP(C)/3333/2021 CAVT. 224/21 B/O	KAMRAN PASHA CHOUDHURY Versus THE SATE OF ASSAM AND 13 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	SC, PNRD GA, ASSAM MR. N DEKA MR. M GOGOI FOR CAVEATOR
20	WP(C)/3335/2021 B/O	M/S NATIONAL INDUSTRIES AND ANR. Versus THE ASSAM STATE ELECTRICITY BOARD AND 6 ORS	MR K BHUYAN MR. H A AHMED	SC, APDCL
21	WP(C)/3336/2021 B/O	SHAHIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS. R CHOUDHURY MD. I H KHAN MS S S ZIA	GA, ASSAM SC, REVENUE
<u>ORDER (STAY VACATING)</u>				
22	I.A.(Civil)/878/2021 in WP(C)/695/2021	THE AUTHORISED OFFICER, GAIL Versus NUR HUSSAIN AND 3 ORS.	MR. S MITRA MR. A BORO	MR A ALI MS. M KHATUN MS D DEORI
	WITH WP(C)/695/2021	NUR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM MR. S MITRA (R-4) MR A K BORO (R-4) SC, REVENUE
	WITH I.A.(Civil)/491/2021 in WP(C)/695/2021	NUR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, REVENUE
23	I.A.(Civil)/1115/2021 B/O in WP(C)/2436/2021	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND 3 ORS. Versus INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION AND 8 ORS.	MR. N ANIX SINGH	MR T H HAZARIKA

ADMISSION

24	WP(C)/2223/2019 B/O	GAUTAM BARUAH AND 4 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA
	WITH I.A.(Civil)/3107/2019 in WP(C)/2223/2019	THE OIL AND NATURAL GAS CORPORATION AND 2 ORS Versus GAUTAM BARUAH AND 4 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA	MR. M K CHOUDHURY MR. A BARKATAKI MR N BARUAH MR M SARMA
	WITH I.A.(Civil)/3807/2019 in WP(C)/2223/2019	GAUTAM BARUAH AND 4 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR. A BARKATAKI MR P BHARDWAJ	MD ASLAM
25	WP(C)/2461/2020 B/O	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR D SAIKIA, SENIOR GA, ASSAM SR GA,ASSAM
26	WP(C)/1379/2021 B/O	ABDUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	MR. J I BORBHUIYA (R-4) MS F BEGUM(R-4) MR. L MOHAN (R-4) MRS. K H CHOUDHURY (R-4) MR S PAUL (R-4) SC, IWT SC, TRANSPORT
27	WP(C)/2970/2021 FIXED	BASAPI KROPI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	GA, ASSAM ASSTT.S.G.I.
ORDERS				
28	Review.Pet./55/2021 WP(C)/7005/2015 (Disposed)	THE POWER GRID CORPORATION OF INDIA LTD. AND ANR. Versus TIRON DAIMARI AND 521 ORS.	MR. N C DAS MS. M DEVI MS M BORAH	GA, ASSAM SC, REVENUE SC, BTC
29	I.A.(Civil)/650/2021 in WP(C)/2676/2018	M/S. BEHEATING TEA ESTATE Versus THE STATE OF ASSAM AND 6 ORS.	MR A D CHOUDHURY MR A D CHOUDHURY MR. S DEKA	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, PF
	WITH WP(C)/2676/2018	M/S. BEHEATING TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. D TUMUNG	MR. N C DAS MR. A DAS (R- 6) MR. R BORPUJARI MR. A KALITA, (SC, INDUSTRIES DEPTT.) SC, INDUSTRIES AND COMMERCE MRS. R B BORAH, (GA, ASSAM)(R-1 & 4) MR. B AHMED MR. P S DEKA,(SC, REVENUE)(R-3 & 5)
	WITH I.A.(Civil)/173/2021 in WP(C)/2676/2018	M/S. BEHEATING TEA ESTATE Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA	GA, ASSAM MR. A KALITA, (SC, INDUSTRIES DEPTT.) SC, INDUSTRIES AND COMMERCE MR. P S DEKA,(SC, REVENUE)(R-3 & 5)
30	I.A.(Civil)/965/2021 in WP(C)/3561/2017	SOHAN GOUR Versus THE STATE OF ASSAM AND 4 ORS.	MS.S BORO MR.B PAUL	GA, ASSAM
	WITH WP(C)/3561/2017	SOHAN GOUR Versus THE STATE OF ASSAM and 4 ORS.	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM

31	WP(C)/1888/2021 B/O	HARI MOHAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
WITH				
32	WP(C)/1628/2021	HARI MOHAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT

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LEAVE NOTE OF ADVOCATES FOR 20/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,20th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1589/2021	SAGAR BASFAR Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
2	Bail Appln./1592/2021 B/O	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
3	Bail Appln./1595/2021	ZOHIRUL ISLAM @ JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
4	Bail Appln./1605/2021 B/O	MD RAMIM AHMED @ HUASSAIN Versus THE STATE OF ASSAM	MR D R GOGOI MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
5	Bail Appln./1607/2021	BILLAL ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
6	Bail Appln./1608/2021	MD BADSHA SK Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MR. A H KHAN	PP, ASSAM
7	Bail Appln./1611/2021	BIKRAM RABHA Versus THE STATE OF ASSAM		PP, ASSAM
8	Bail Appln./1614/2021	MUSLIMUDDIN HOQUE @ MOSLEM ALI Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
MOTION				
9	AB/1911/2021	SABER ALI AND ANR Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
10	AB/1940/2021 B/O	ABDUL WAHAB MIAH AND ANR. Versus THE STATE OF ASSAM	MR I RAFIQUE MR. M K SHARMA	PP, ASSAM
11	AB/1956/2021 B/O	BADIYAT MOLLAH @ BADIYAT MULLA Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN	PP, ASSAM

12	AB/1957/2021 B/O	UTTAM BASFOR AND 4 ORS Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
13	AB/1964/2021 B/O	RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR S I KHAN	PP, ASSAM
14	AB/1965/2021 B/O	INJAMUL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
15	AB/1968/2021 B/O	ZIARUL ERSHAD AHMED AND 3 ORS Versus THE STATE OF ASSAM	MR. A C SARMA MR. A KALAM MR G BHARADWAJ	PP, ASSAM
16	AB/1978/2021 B/O	ASIM SARMA @ ANADI SARMA Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
17	AB/1985/2021 B/O	SHAHID ALI @ SHAHID DEWANI Versus THE STATE OF ASSAM	MR Z HUSSAIN MRS B B AHMED	PP, ASSAM
18	AB/1990/2021 B/O	DULAL BORAH Versus THE STATE OF ASSAM	MR. R DE MR. R J SARMA	PP, ASSAM
19	AB/1993/2021 B/O	MD SAIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR B D DAS MR D KALITA	PP, ASSAM

BAIL HEARING (BA)

20	Bail Appln./923/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY	MINTU ALI @ SK Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
21	Bail Appln./1197/2021 FIXED	ANOWAR HUSSAIN @ ANAR HUSSAIN Versus THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
22	Bail Appln./1204/2021	SANFUL ALI Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS	PP, ASSAM
23	Bail Appln./1350/2021 FIXED	ROHAN SEAL Versus THE STATE OF ASSAM	MS N BEGUM MR. K SINGHA	PP, ASSAM
24	Bail Appln./1430/2021 FIXED	INTAJ ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
25	Bail Appln./1480/2021 FIXED	RASIDUL ALI @ RASHIDUL ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
26	Bail Appln./1496/2021 FIXED	NAYANJYOTI DEKA Versus THE STATE OF ASSAM	MR. A CHAMUAH MRS N. SINGHA MS N RAI MS N KHATUN	PP, ASSAM

BAIL HEARING

27	AB/617/2021 B/O	ATOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
28	AB/1196/2021 FIXED	ABHAY BANIK AND 2 ORS Versus THE STATE OF ASSAM	MR. S BANIK A N HUSSAIN MS F BEGUM	PP, ASSAM
29	AB/1276/2021 FIXED	MOFIDUL ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
30	AB/1282/2021 FIXED	MANOJ ALI Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
31	AB/1283/2021 FIXED	PADMO BORO @ SHITAL BORO AND 2 ORS. Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM

32	AB/1342/2021 FIXED	IKBAL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
33	AB/1478/2021 FIXED	TAJUDDIN CHOUDHURY @ TAJUDDIN LASKAR Versus THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
34	AB/1497/2021 FIXED	MD. ATIQR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MD. A J ATIA MS A H ATIA	PP, ASSAM
35	AB/1506/2021 FIXED	SHRI MADHAB NATH Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
36	AB/1520/2021 FIXED	SANJAY SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR. B CHOWDHURY	PP, ASSAM
37	AB/1549/2021 FIXED	NASIR UDDIN SK Versus THE STATE OF ASSAM	MR. A MANNAF MD J ALOM	PP, ASSAM
WITH				
38	AB/1518/2021	ANOWARA BIBI AND 6 ORS Versus THE STATE OF ASSAM	MR. A MANNAF MD J ALOM	PP, ASSAM
39	AB/1595/2021 FIXED	MOHIDUL ISLAM @ MOIDUL ISLAM @ MOFIDUL Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
40	AB/1600/2021 FIXED	SULTAN ALI Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
41	AB/1626/2021 FIXED	ABDUR RAHIM Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
42	AB/1639/2021 FIXED	SAHABUDIN ALI @ SAHEB ALI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K N KALITA MR B ISLAM	PP, ASSAM
43	AB/1662/2021 FIXED	RAJU SAHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	AB/1704/2021 FIXED	SUBRATA DUTTA Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL	PP, ASSAM
45	AB/1715/2021 FIXED	FAKRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
46	AB/1729/2021 FIXED	BISWA DEBNATH Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
47	AB/1824/2021 FIXED	ABDUL SHOHID @ AHSAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
48	AB/1837/2021 FIXED	KOMURUZZAMAN HAZARIKA @ KAMOR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
ORDERS				
49	I.A.(CrI.)/191/2021 WITH LCR 3 FILES, B/O in CrI.A./90/2021	RANJAN SINGH @ RANJAN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. R GOSWAMI	MR. B K MAHAJAN, SPL. PP, WILDLIFE PROTECTION ACT(R-2) ADDL PP,ASSAM(R-1)

WITH
Crl.A./90/2021

RANJAN SINGH @ RANJAN SINGHA
Versus
THE STATE OF ASSAM AND ANR.

MR. R GOSWAMI

MR. B K MAHAJAN, SPL. PP,
WILDLIFE PROTECTION
ACT(R-2)
ADDL PP,ASSAM(R-1)

50 I.A.(Crl.)/241/2021
CRL.A. 26/2021(D/O), WITH
OFFICE NOTE AND LCR 4 FILES,
B/O
in Crl.A./26/2021

ANAR ALI
Versus
THE STATE OF ASSAM

MR. SK S N MOHAMMAD
MR. SK N MOHAMMAD
MR A IKBAL

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./1362/2021 B/O	AYUB UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1550/2021 B/O	MD. HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
3	Bail Appln./1551/2021 B/O	FAZAL ALI AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
4	Bail Appln./1556/2021 B/O	AJIT DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. V SHARMA	PP, ASSAM
5	Bail Appln./1567/2021 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
6	Bail Appln./1579/2021 B/O	ISAHAQUE ALI Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM
7	Bail Appln./1587/2021 B/O	PRAKASH VERMA Versus THE STATE OF ASSAM	MRS N. SINGHA MS N KHATUN	PP, ASSAM
8	Bail Appln./1588/2021 B/O	PAPUL HAZARIKA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
9	Bail Appln./1590/2021 B/O	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
10	Bail Appln./1591/2021 B/O	MD. DILWAR HUSSAIN Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR A K AZAD	PP, ASSAM
11	Bail Appln./1599/2021 B/O	JASIM UDDIN Versus THE STATE OF ASSAM	MR R DHAR MD. A MATLIB	PP, ASSAM

12	Bail Appln./1603/2021 B/O	NASKAR ALI Versus THE STATE OF ASSAM	MR R DHAR MD. A MATLIB	PP, ASSAM
13	Bail Appln./1604/2021 B/O	TAZNUR HUSSAIN Versus THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
MOTION				
14	AB/1935/2021 FIXED	VINAY KUMAR MEHROTRA Versus NARCOTICS CONTROL BUREAU	MR. D K JAIN MR K JAIN MR. S K PAUL	SC, NCB
15	AB/1969/2021 B/O	MRINAL BHARALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
16	AB/1974/2021 B/O	AMAR CHAND MAHESHWARI AND ANR. Versus THE STATE OF ASSAM	MR. S AGARWAL MS M DAS	PP, ASSAM
17	AB/1977/2021 B/O	AMINUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ISLAM MR F A AHMED	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./725/2021 SCAN COPY OF CD & STATUS REPORT FIXED	MUSARAF ALI @ SANTI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
19	Bail Appln./1175/2021 FIXED	SIBILON BASUMATARY Versus THE STATE OF ASSAM	MR. N ANAND D SAIKIA MS M DAS MR. S A AHMED	PP, ASSAM
20	Bail Appln./1189/2021 SCANNED COPY OF CASE RECORD, CASE DIARY AND STATUS REPORT, FIXED	RIMA MUKHARJEE Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
21	Bail Appln./1195/2021 SCANNED COPY OF CASE DIARY, CASE RECORD AND STATUS REPORT, FIXED	MD. INTADUR RAHMAN Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
22	Bail Appln./1200/2021 FIXED	SAMIR UDDIN Versus THE STATE OF ASSAM	MR. P MAJUMDAR SK S HOSSAIN B ALI SK	PP, ASSAM
23	Bail Appln./1224/2021 WITH CASE DIARY, FIXED	MD MUJAMIL ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR T THAKURIA	PP, ASSAM
24	Bail Appln./1266/2021 FIXED	RAJ DEORY AND ANR. Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
25	Bail Appln./1299/2021 SCAN COPY OF CD ,FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MS. M KHATUN	PP, ASSAM
26	Bail Appln./1309/2021 FIXED	HATNEILHING KUKI Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
27	Bail Appln./1344/2021 FIXED	MANOWAR HUSSAIN @ MONA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
28	Bail Appln./1345/2021 FIXED	ATIKUR RAHMAN Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA	PP, ASSAM
29	Bail Appln./1354/2021 FIXED	SONESWAR GOGOI @ SUNESWAR GOGOI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
30	Bail Appln./1374/2021 WITH SCANNED COPY OF LCR, FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM

31	Bail Appln./1395/2021 FIXED	BIMAL DOHUTIA @ BIMAL DOHOTIYA Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
32	Bail Appln./1401/2021 FIXED	SHAHADAT ALI Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
33	Bail Appln./1410/2021 FIXED	TUITONG SAITHUIVAL AND ANR. Versus THE STATE OF ASSAM	MR. D F A AHMED MR. J LASKAR MR F Z MAZUMDER	PP, ASSAM
34	Bail Appln./1451/2021 FIXED	AKTABUR RAHMAN Versus THE STATE OF ASSAM	MR H ROHMAN MD E AHMED	PP, ASSAM
35	Bail Appln./1452/2021 FIXED	ATUL DEV @ HARU Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA MR. H P NEOG	PP, ASSAM
36	Bail Appln./1457/2021 FIXED	IMTIYAZ AHMED @ BABA Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
37	Bail Appln./1460/2021 FIXED	SUSIL DAS @ MAINA DAS Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MS B CHOUDHURY MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
38	Bail Appln./1461/2021 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
39	Bail Appln./1471/2021 FIXED	SARASWATI HASNU Versus THE SATE OF ASSAM	MRS N. SINGHA MS N KHATUN	PP, ASSAM
40	Bail Appln./1472/2021 FIXED	JEHERUL ISLAM Versus SATE OF ASSAM	MD. A A KHAN MR. J ALI MD B HUSSAIN	PP, ASSAM
41	Bail Appln./1476/2021 FIXED	SORANGI CHINNA Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
42	Bail Appln./1481/2021 FIXED	ADITI PEGU GOGOI Versus THE STATE OF ASSAM	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, ASSAM
43	Bail Appln./1508/2021 FIXED	JAMAL ALI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
44	Bail Appln./1509/2021 FIXED	PULAK BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J KALITA	PP, ASSAM
45	Bail Appln./1557/2021 FIXED	CHINTU BARUAH AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
<u>BAIL HEARING</u>				
46	AB/1221/2021 B/O	FAKHRUL ISLAM Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MS. G BORAH MR. B BORGHAIN	PP, ASSAM
47	AB/1531/2021 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
48	AB/1585/2021 FIXED	SONUWA RAJBHAR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
49	AB/1691/2021 FIXED	ASIRUDDIN Versus THE STATE OF ASSAM E	MR. S C BISWAS MR. S SARKAR MR. F A HASSAN MR. P S BISWAS	PP, ASSAM

50 AB/1832/2021
FIXED

SAHID AHMED MAZUMDER @ MUNNA
MAZUMDER
Versus
THE STATE OF ASSAM

MR H I CHOUDHURY
MR S BORTHAKUR
MR. D GOGOI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 15

[CIVIL BENCH - III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/845/2015 WP(c) 2097/10(D/O)	BHUPEN NARAH and 49 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.S KALITA MS.P BARUA	GA, ASSAM MR. S BORTHAKUR (SC, MISING AUTONOMOUS COUNCIL, R-4,5) SC, FINANCE
2	WP(C)/2159/2015	KRISHNA KANTA BORA and 33 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.A K PURKAYASTHA MR.M MAJUMDAR MR.F A HASSAN	GA, ASSAM(R1-2) SC, FINANCER4 SC, DLR(R3,5)
3	WP(C)/2791/2015	SWADESH RANJAN BISWAS Versus NEEPCO LTD. and 3 ORS	MR. R K DUTTA MR. U J SAIKIA MR. N K BARUA	MR. K P SARMA (R1-R4) MR D SENAPATI (R1-R4) MR. H DAS (R1-R4) MS. S KATAKEY (R1-R4) MS. S. TODI (R1-R4) MR. D KAKOTI (R1-R4) MR. M SAHEWALLA (R1- R4)
4	WP(C)/3528/2015	SMTI RITAMONI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.S K DAS MRR KARIM	SC, SOCIAL WELFARE
5	WP(C)/3592/2015	SMTI BORNALI PATIR Versus THE STATE OF ASSAM AND 7 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	GA, ASSAM(R3,6,7) MR.B BURAGOHAIN(R-8) MS.S GOGOI(R-8) MR.J P KACHARIR-8 SC, SOCIAL WELFARE(R1,2,4,5)
6	WP(C)/517/2018	NUMALIGARH REFINERY LTD. Versus THE WORKMEN	MR. U K NAIR MS U DAS MS. A VERMA	MR. K N CHOUDHURY, SENIOR ADVOCATE MR M MAHANTA MR H K DAS MR D J DAS MR. U PATHAK
7	WP(C)/1805/2018 FIXED	GUNAJIT KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR A K BARUAH MR A CHOUDHURY MR. D BORA	GA, ASSAM MS. M A OJAH (R-6) SC, HEALTH
8	WP(C)/3380/2019	KALPANA HUJURI Versus THE STATE OF ASSAM AND 2 ORS.	MR. D SAIKIA MR. K BAISHYA	GA, ASSAM
9	WP(C)/8220/2019	NARAYAN PRASAD RABHA AND 75 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH

10	WITH WP(C)/8668/2019	DIMPAL TALUKDAR AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
11	WITH WP(C)/8841/2019	PRANJAL LAHKAR AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
12	WITH WP(C)/8845/2019	ABDUL RABIYAL AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
13	WITH WP(C)/8999/2019	BISWAJIT HANDIQUE AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
14	WITH WP(C)/1931/2020	JAYANTA HAZARIKA AND 45 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
15	WP(C)/67/2020	JYOTIRMOY BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR A D CHOUDHURY MR. D NATH MR. D CHOUDHURY MR D KALITA SC, INDUSTRIES AND COMMERCE SC, AIDC
	WITH I.A.(Civil)/533/2020 in WP(C)/67/2020	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR. Versus JYOTIRMOY BARMAN AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. T J MAHANTA
16	WP(C)/2650/2020 WP(c) 7191/2017(D/O), FIXED	PABITRA BORA Versus THE STATE OF ASSAM AND 7 ORS	MS. S KHAN MRS. S P HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. S R BORUAH
17	WITH Cont.Cas(C)/192/2018	PABITRA BORA Versus MR. BISWAJIT PEGU	MS. S AHMED	MR. D SAIKIA MR. B J TALUKDAR MS. R B BORA MS. N PHUKAN MS. N PHUKAN MS. N M SARMA
18	WP(C)/3369/2020	BIDYUT BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, HEALTH AND F W
19	WP(C)/3674/2020	DHRUBA BHARALI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, PNRD GA, ASSAM
ORDERS				
20	Cont.Cas(C)/48/2019	RANJIT BHARALI Versus PALIT KR. BORAH AND ANR.	MR B D DAS MR H K SARMA MR. D THAOSEN	MR. B D KONWAR SR. ADV. MR. N J GOGOI MR K BROOK
21	Cont.Cas(C)/97/2019	ISHESWAR GOSWAMI Versus ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
22	Cont.Cas(C)/298/2019	KHADI BOARD KARMI SANGHA AND ANR. Versus SRI ALOK KUMAR AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. D SAIKIA MR J K PARAJULI MR. S K CHAKRABORTY MR. B GOGOI MR. D NATH MR. P K MUNIR MR. P K MUNIR MR P NAYAK MR D KALITA
23	Cont.Cas(C)/616/2019	SAMSUN NAHAR Versus PREETAM SAIKIA AND ANR.	MR. A K DUTTA MR D C NATH MS. C. KALITA	MR. D MOZUMDER MR. A DEKA MR. P BORAH

24 Cont.Cas(C)/267/2020

ANINDYA SUNDAR BAISYA

Versus

SAMIR KUMAR SINHA

MR. A DHAR

MISS S ROY

MD F FARIDI

MR. D SAIKIA

MR. B GOGOI

MR A CHALIHA

25 Cont.Cas(C)/289/2020

HRISHIKESH SARMA AND 3 ORS.

Versus

ANAND KUMAR AND 3 ORS.

MR. I H SAIKIA

MR. K KALITA

MR. M R CHOUDHURY

SC, KHADI AND VILLAGE

INDUSTRIES COMMISION

MR. C BORUAH

26 Cont.Cas(C)/465/2020

PROBHAT CH. ROY@ PARBHAT ROY

Versus

SMTI. LAKSHMIPRIYA MS AND ANR.

MRS. B GOGOI

MR. M K SHARMA

MR. D SAIKIA (R1)

MR. D SAIKIA (R1)

MR. J HANDIQUE

MR. B GOGOI (R1)

MS. N BORDOLOI (R1)

MR A CHALIHA (R1)

MR. D S DEKA (R1)

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LEAVE NOTE OF ADVOCATES FOR 20/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday,20th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/1099/2021 FIXED in WP(C)/1079/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS. Versus NEW TECH STEEL AND ALLOYS PVT. LTD. AND ANR.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
	WITH WP(C)/1079/2021	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 8 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL
ADMISSION				
2	WP(C)/1901/2014 CAVT. NO.69/2/014	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS. Versus M/S PODDAR RUBBER INDUSTRIES and ANR.	MR.B D DAS MR.H K SARMA MR. D NATH MS.S G BARUAH	MR.S P ROY MR. N ALAM MR.K RAJBONGSHI MR.S U AHMED MR.A ALAM FOR CAVEATOR MR.R P N SINGH
3	WP(C)/5669/2019	BUBUL MEDHI AND ANR. Versus THE REGISTRAR OF COOPERATIVE SOCIETIES AND 4 ORS	MR. S DUTTA MS I DAS MR. P SENGUPTA	SC, CO OP MS. D. S. NEOG. MR. R DUBEY (R)
4	WP(C)/7332/2019	PRATICHEE BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
	WITH WP(C)/7370/2019	NIKUNJA BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
6	WP(C)/1213/2020 B/O	M/S. BARPETA PURBANCHAL ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	SR GA,ASSAM
7	WP(C)/1376/2020	PAIMAN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. B TALUKDAR MS. A PAUL	GA, ASSAM
8	WP(C)/2208/2020 WITH SEALED COVER STATUS REPORT, B/O	PETERSON AND CO. Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR B GOGOI MR D SAIKIA	GA, AP

9	WP(C)/2324/2020	RAJEEV HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, EXCISE DEPTT.
10	WP(C)/2672/2020	MOYMUN NESSA LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE SC, REVENUE SC, FOREST SC, PCB
11	WP(C)/4187/2020	HAJI MD. ABDUL LATIF Versus THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM MR. M AHMED MD I H LASKAR SC, REVENUE
12	WP(C)/4524/2020	NRIPENDRA DAS @ NRIPENDRA CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M C DAS MR. S P CHOUDHURY	GA, ASSAM SC, AFDC
13	WP(C)/5404/2020 FIXED	SAURAV JYOTI BARUAH Versus OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. N ANIX SINGH
14	WP(C)/5711/2020 CAVT. NO.07682/020, B/O	JUNMONI DUTTA KONCH Versus THE STATE OF ASSAM AND 13 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	MR. M A I HUSSAIN SC, PNRD GA, ASSAM FOR CAVEATOR
15	WP(C)/1065/2021 CAVT. NO.01532/021, B/O	JIABUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, CO OP MR M J QUADIR MR. K MIRA MR S S ISLAM FOR CAVEATOR

ORDERS

16	WP(C)/7716/2019 B/O	SWARUP KHERSA Versus THE CHIEF EXECUTIVE MEMBER, N.C. HILLS AUTONOMOUS COUNCIL AND 5 ORS	MR. B BARUAH MS M DEKA MS S HASNU	MR S RAJKUMAR MR. A ROSHID MS. M R DEVI SC, NCHAC
17	I.A.(Civil)/2017/2020 in WP(C)/4357/2020	ABU SAYED FAKIR Versus BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD. AND 5 ORS.	MR H DAS	MR. N HOQUE MR M HUSSAIN
	WITH WP(C)/4357/2020 CAVT. NO. 0541/2020	BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. H DAS (RESP. NO 6) FOR CAVEATOR
18	I.A.(Civil)/2288/2020 in WP(C)/127/2020	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, REVENUE SC, PWD SC, HEALTH
	WITH WP(C)/127/2020	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. R C SAIKIA MS. K SAIKIA MS. K SAIKIA MR S DAS MS. N DAS	GA, ASSAM SC, REVENUE SC, HEALTH SC, PWD
19	I.A.(Civil)/1095/2021 FIXED in WP(C)/2941/2021	ASSAM POWER DISTRIBUTION CO. LTD.(APDCL) AND 3 ORS. Versus SHREE SANYEEJI ISPAT LTD.	SC, APDCL	MR. S K KEJRIWAL
	WITH WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL

20 WP(C)/3025/2021
FIXED

SAILEN KUMAR SHARMA
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. U K NAIR
MR R SINGHA
MS. N SHYAMAL
MR. A BORO

MR. K N CHOUDHURY (R-5)
MR. J PATOWARY (R-5)
MR. D J DAS (R-5)
SC. WATER RESOURCE
DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 20/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 19

[CIVIL BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./343/2020 P/H, WITH LCR 2 FILES(SCANNED COPY), FIXED	NADIM ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	MR B SINHA (R-2 & 3) PP, ASSAM
2	Tr.P.(C)./25/2019	PINCEE GOGOI Versus DINESH GOGOI	MR. G PHUKAN MR. C PRADHAN	MR. B KALITA
3	CRP/118/2019	LALBABU SAH Versus PRADIP BHATTACHARJEE AND 2 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. B C DAS MR. P SUNDI MR. P SUNDI
4	CRP/146/2019	MANJU GHOSH Versus SUKAMAL SINHA AND ANR.	MR. S. DEY MR. R SARMA MR H DEKA MR. N GOSWAMI MR A HUSSAIN	MS. M DEV MRS. A BASUMATARY MS. N DEB MS. P DEB
5	Tr.P.(C)./4/2020	PRIYAM DAS Versus MINTU SARMA	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY MS. C BORDOLOI	
6	CRP(I/O)/28/2020 FIXED	M/S. NORTH EAST BUSINESS ENTERPRISE PVT. LTD. Versus PRANAB KUMAR GHOSE AND ANR.	MR. K N CHOUDHURY MR. P CHOUDHURY MR. P CHOUDHURY MR. M DAS MR. N CHOUDHURY MR. B D DEKA	MR. K N CHOUDHURY MR. D BARUAH MR. A I Ali
7	MACApp./54/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus TAPASI BANERJEE @ TAPSI BANDOPADHYAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA	
	WITH I.A.(Civil)/575/2021 in MACApp./54/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus TAPASI BANERJEE @ TAPSI BANDOPADHYAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA	
8	MACApp./56/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus CHANDRALEKHA BARMAN AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/602/2021 in MACApp./56/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus CHANDRALEKHA BARMAN AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	

FOR HEARING U/O XLI RULE II C.P.C.

9	RSA/93/2019	MD. ABDUL MAZID Versus MD. ABDUL KADIR and 4 ORS.	MR. S SAHU MS. J DAS	MR. A R SHOME MR B PUSHILAL FOR CAVEATOR
	WITH I.A.(Civil)/1529/2019 in RSA/93/2019	MD. ABDUL MAZID Versus MD. ABDUL KADIR and 4 ORS.	MR. S SAHU MS. J DAS	MR B PUSHILAL FOR CAVEATOR
10	RSA/216/2019	SRI KESHOB SAIKIA Versus MD. AKKASH ALI AND 3 ORS	MR. B KALITA MR S DAS MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S K DAS MR. A KHANIKAR	
	WITH I.A.(Civil)/3276/2019 in RSA/216/2019	SRI KESHOB SAIKIA Versus MD. AKKASH ALI AND 3 ORS	MR. B KALITA MR. M K MAJUMDAR MR. A KHANIKAR	
11	RSA/46/2021	DIPAK KUMAR NATH Versus SMTI. TARULATA DEVI	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	
12	RSA/66/2021	ON THE DEATH OF NARAYAN CHANDRA MALI HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY Versus PANKAJ DEKA AND ANR.	MR. A C SARMA MR. B DEORI MR. B HALDAR MR G BHARADWAJ	
	WITH I.A.(Civil)/1119/2021 in RSA/66/2021	ON THE DEATH OF NARAYAN CHANDRA MALI HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY Versus PANKAJ DEKA AND ANR.	MR. A C SARMA MR. B DEORI MR. B HALDAR MR G BHARADWAJ	
<u>ORDERS</u>				
13	CRP/42/2017	KUTISH DAS and 3 ORS. Versus SRI MAHENDRA DAS and 7 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	MR. S NATH MR.K SARMA- 1-4 MR.D DAS(R- 1-4) MR.K M SARMA(R- 1-4) MR.B J TALUKDAR(R- 1-4)
14	MACApp./226/2017 CAVT. NO. 526/2017	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI SIMANTA DEKA and 2 ORS	MS. M CHOUDHURY MR.A AHMED MS C BORAH	MR.B K JAIN MS.M DASGUPTA FOR CAVEATOR
	WITH MACApp./447/2017 WITH LCR	UNITED INDIA INSURANCE CO LTD Versus SMT PUNYA LATA PHUKAN and 3 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.T J MAHANTA MD.A KHAN MS.P BHATTACHARJEE
16	MACApp./301/2017 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus AIMONI HAZARIKA and 5 ORS.	MS.N MODI MR.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR.S DASGUPTA MR.T BAIDYA MR.R K BHATRA MS.A S BAIDYA MS.A BORA MS.P HAJURI MSB DEORI MR.T K DEY
	WITH I.A.(Civil)/2007/2017 in MACApp./301/2017	ORIENTAL INSURANCE CO. LTD Versus AIMONI HAZARIKA and 5 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR.S DASGUPTA MR.T BAIDYA MR.R K BHATRA MS.A S BAIDYA MS.A BORA MS.P HAJURI MSB DEORI MR.T K DEY

17	CRP/46/2018	BINOY KALITA AND 4 ORS. Versus PRIYA KALITA AND 5 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. A TALUKDAR (R1-4, R6) MR. R SARMA (R1-4, R6) MR K KALITA (R1-4, R6) MR. K MEDHI (R1-4, R6) MR. B R DAS (R1-4, R6)
18	I.A.(Civil)/2317/2019 in CRP/9154/2019 WITH CRP/9154/2019 (Filing Number)	RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS- NIPA SHARMA AND 2 ORS. (F)	MR G P BHOWMIK MR. P K SARMA MS. B BHUYAN	MR S SARMA
19	CRP/26/2020 WITH LCR	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. Versus DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
20	I.A.(Civil)/48/2020 in Cont.Cas(C)/644/2019 WITH Cont.Cas(C)/644/2019 WITH I.A.(Civil)/49/2020 in Cont.Cas(C)/644/2019	PRADIP SINGH KHAROLA Versus M/S S.S. ENTERPRISE M/S. S.S. ENTERPRISE Versus ANUJ AGARWAL AND 2 ORS ANUJ AGARAWAL Versus M/S. S.S. ENTERPRISE	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR K P PATHAK MR. P N GOSWAMI MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR K P PATHAK MR. P N GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 20/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021